

Office Notice, Office  
Memorandum, of Coram  
Appearance, Tribunal's  
Orders of direction &  
Registrar's Orders.

Tribunal's Orders

Stamp (dated) 1992

Per (Handwritten)

fixed for A.H. 92  
1-4-92

Noted.  
Saxena  
3/3/92  
(Adv).

f. Saxena  
f. De-Deputy Registrar

Dated 1-4-92

Mr. S.P. Saxena for the  
applicant.

2. Issue show cause notice.  
List the case on 11-6-92

Shri Les  
(M.Y. Prakhar) (U.C. Srivastava)  
M(A) V.C.

Notice dtd. 22/4/92  
served on Rs. No. 3  
on 23/4/92.

85  
1-7-92

11.6.92  
Applicant through Shri S.P. Saxena,  
Counsel.

None for the respondents.

The learned counsel for the applicant  
states that the grievance of the applicant  
in this case has since been met by the  
respondents. He accordingly withdraws the  
present OA.

The OA is accordingly dismissed as with-  
drawn.

11/6/92  
order/Judgement despatched  
to Applicant/Respondent(s)  
on 17-6-92

  
Usha Savara  
( USHA SAVARA)  
MEMBER(A)

  
( T.S. OBEROI)  
MEMBER(J)